

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 225 OF 2017 &
IA NO. 1071 OF 2017**

Dated: 5th December, 2017

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on **05.02.2018.**

COURT MASTER